

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 12th March, 2015

No.HC.VII-24/2015/**1605**/A.### Hon'ble the High Court has been pleased to nominate following *Public Prosecutors / Addl. Public Prosecutors / Asstt. Public Prosecutors to attend the "Regional Conference on Cyber Laws (Issues and Challenges)"*, organized by the Judicial Academy, Assam in association with the Hon'ble Gauhati High Court **on 21st & 22nd March, 2015 at the Assam Administrative Staff College, Khanapara, Guwahati-**

1. *Smti. Anjali Das, Asstt. Public Prosecutor, Kamrup (M), Guwahati.*
2. *Smti. Meghali Bora, Asstt. Public Prosecutor, Kamrup (M), Guwahati.*
3. *Shri Ashok Kumar Sarma, Addl. Public Prosecutor, Sonitpur, Tezpur.*
4. *Smti. Ranjana Chakraborty, Addl. Public Prosecutor, Sonitpur, Tezpur.*
5. *Shri Kamalendra Talukdar, Asstt. Public Prosecutor, Nalbari.*
6. *Shri Himkar Medhi, Asstt. Public Prosecutor, Nalbari*
7. *Shri Saumen Choudhury, Addl. Public Prosecutor, Cachar, Silchar.*
8. *Shri Bhaskar Deb, Asstt. Public Prosecutor, Cachar, Silchar.*
9. *Shri Raj Rishi Borah, Asstt. Public Prosecutor, Nagaon.*
10. *Smti. Shehnaz Sultana, Asstt. Public Prosecutor, Nagaon.*

The nominated Public Prosecutors / Addl. Public Prosecutors / Asstt. Public Prosecutors are to report at the venue at 08:30 AM positively. Further, they are requested to carry their Laptop with them while attending the Conference.

By order,

Sd/- R.A. Tapadar

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-24/2015/**1606 -1618**/A, dated 12.03.2015

Copy to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati *for information and necessary action plz.*
2. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Kamrup (M), Guwahati / Sonitpur, Tezpur / Nalbari / Cachar, Silchar / Nagaon. **He / she is requested to ensure circulation of the Notification to the nominated Public Prosecutors / Additional Public Prosecutors/ Assistant Public Prosecutors of his / her respective District accordingly.**

Further, the nominated Public Prosecutors / Addl. Public Prosecutors / Asstt. Public Prosecutors may be requested to send their travel itinerary including their contact details (viz. Mob. No., e-mail id) to the Judicial Academy, Assam through e-mail (r.a.tapadar@gmail.com or nejoti@rediffmail.com) for making necessary arrangement of their lodging, boarding and local conveyance etc.

4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Kamrup (M), Guwahati / Sonitpur, Tezpur / Nalbari / Cachar, Silchar / Nagaon. **He / she is requested to inform the nominated Public Prosecutor / Addl. Public Prosecutor / Asstt. Public Prosecutor of his / her respective District accordingly.**
6. The Joint Registrar, Judl. / PM & P / Admn.-I., Gauhati High Court, Guwahati.
7. *The Secretary, NEJOTI.*
8. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
9. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
12. The CA to Registrar General, Gauhati High Court, Guwahati.
13. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

12.03.15
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM